## Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Bloom Dekar Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (LB) No. 127 of 2000 dated 11.10.2023 List of creditors are: 18.07/2024 List of secured financial creditors belonging to any class of creditors

					Last of secured in	nanciai creditors belongii	ig to any cias	s of creditors					
Sl.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim under
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related	% of	contingent claim	any mutual	claim not	verification
						security	covered by	party?	voting		dues, that	admitted	
				NIL									
	Total		₹ 0	₹ 0.0					0.00%				₹ 0.0